

F.No.01(01)/Roster/CESTAT/2015
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 06/01/2016

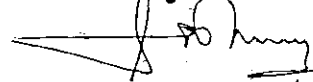
ORDER NO. 01 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 160 of 2015 for CESTAT, Delhi to the extent indicated below:-

On 15.01.2016 at 02.30 P.M. Hon'ble Sh.R.K.Singh, Member (Technical) will hear the following Difference of Opinion

1. ST/436/08, E/956/2008 with E/M/682/10, E/1358/08 with E/ M/680/10, E/381/09 with E/M/683&782/10, E/393/09 with E/M/681&761/10, E/1206/09, E/1397/10 with E/1432/10, E/1513/10

By Order



(A.Mohan Kumar) 6/1/16.
Registrar

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Asstt. Registrar

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